

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2155
ANSWERED ON 20.12.2022

ALLOCATION OF FUNDS FOR PANCHAYATI RAJ SCHEMES

2155. SHRI D.M. KATHIR ANAND:
SHRI ANURAG SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state?

- (a) whether the Government has allocated funds to implement various schemes related to Panchayati Raj sector under the Ministry; and
- (b) if so, the details thereof and total funds granted during each of the last three years, State and district-wise including Uttar Pradesh and Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The year-wise and state-wise release of funds including the States of Uttar Pradesh and Tamil Nadu under the schemes of (i) Rashtriya Gram Swaraj Abhiyan (RGSA) with major objectives of capacity building and training of the elected representatives of the Panchayati Raj Institutions and their functionaries and also supplement and compliment the efforts of the State Government in providing infrastructure for functioning of the Panchayats such as construction of Gram Panchayat Bhavans, Computerisation and (ii) Incentivisation of Panchayats, a Central component of RGSA to incentivize the Panchayats in recognition of their good performance in improving the delivery of public goods and services as at **Annexure**. No state-wise or district-wise prior allocation of funds is made under the above two schemes.

Annexure

Annexure Referred to in Reply to Part (a) and (b) of the Lok Sabha Un-starred Question No. 2155 answered on 20.12.2022 regarding Allocation of Funds for Panchayati Raj Schemes

State-wise release of funds under the scheme of Rashtriya Gram Swaraj Abhiyan during last three years.

(Rs. in Crores)

Sl. No.	State/ UT	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.00	0.00	0.00
2	Andhra Pradesh	0.00	22.34	38.54
3	Arunachal Pradesh	39.59	0.00	30.07
4	Assam	23.22	26.12	44.04
5	Bihar	0.00	0.00	63.77
6	Chhattisgarh	0.00	4.04	7.93
7	Dadar & Nagar Haveli	0.00	0.00	0.00
	Daman & Diu	0.00		
8	Goa	0.00	0.00	0.59
9	Gujarat	0.00	0.00	0.00
10	Haryana	0.00	9.89	0.00
11	Himachal Pradesh	10.00	22.10	32.42
12	Jammu & Kashmir	6.19	25.00	40.00
13	Jharkhand	0.00	2.34	7.74
14	Karnataka	0.00	0.44	29.15
15	Kerala	0.00	8.13	12.00
16	Ladakh	-	2.15	1.08
17	Lakshdweep	0	0.00	0.00
18	Madhya Pradesh	85.48	71.42	47.11
19	Maharashtra	8.44	66.76	73.34
20	Manipur	4.54	3.41	2.98
21	Meghalaya	2.63	3.97	0.00
22	Mizoram	0.50	21.19	5.56
23	Nagaland	3.94	3.72	4.58
24	Odisha	0.00	2.94	1.33
25	Puducherry	0.00	0.00	0.00
26	Punjab	0.00	13.45	10.78
27	Rajasthan	0.00	12.98	17.27
28	Sikkim	5.10	4.75	1.19
29	Tamil Nadu	5.30	56.88	39.89
30	Telanagana	0.00	12.00	0.00
31	Tripura	0.00	2.53	4.67
32	Uttar Pradesh	169.92	32.54	83.08
33	Uttarakhand	23.79	26.75	0.00
34	West Bengal	44.10	33.52	15.14

State-wise release of funds under the scheme of Incentivisation of Panchayats during last three years.

Sl. No.	States/ UTs	2019-20	2020-21	2021-22
1.	Andaman & Nicobar Islands	0.05	0.18	0
2.	Andhra Pradesh	2.20	2.47	2.95
3.	Arunachal Pradesh	0.50	0.15	0.85
4.	Assam	0.97	1.59	1.62
5.	Bihar	0.25	2.76	2.27
6.	Chhattisgarh	1.55	1.54	1.6
7.	Dadra & Nagar Haveli	0	0.70	0.35
8.	Daman & Diu	0	0.35	0.32
9.	Goa	0	0	0
10.	Gujarat	0.05	3.62	1.88
11.	Haryana	0.05	2.86	1.48
12.	Himachal Pradesh	1.33	1.54	1.41
13.	Jammu & Kashmir	0.05	0.60	0.36
14.	Jharkhand	1.36	1.52	1.59
15.	Karnataka	1.63	0.10	1.87
16.	Kerala	0.25	1.75	2.1
17.	Ladakh	0	0	0
18.	Lakshadweep	0	0.05	0.3
19.	Madhya Pradesh	2.35	0.05	5.13
20.	Maharashtra	0	2.31	4.6
21.	Manipur	0.78	0.25	1.76
22.	Meghalaya	0.05	0	0.05
23.	Mizoram	0	0	0.25
24.	Nagaland	0	0.26	0.36
25.	Odisha	0	2.97	1.87
26.	Punjab	1.62	1.64	1.74
27.	Rajasthan	1.34	1.83	1.72
28.	Sikkim	0.81	0.86	0.86
29.	Tamil Nadu	0.05	3.56	1.87
30.	Telangana	0.05	2.91	1.68
31.	Tripura	1.06	1.36	1.43
32.	Uttarakhand	0.05	2.96	1.49
33.	Uttar Pradesh	4.70	4.79	4.78
34.	West Bengal	1.60	1.65	1.95
